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TRAINING PROGRAMME ON ONLINE PLATFORM

Keeping in view the present pandemic situation, it has been decided by the Commission to permit the institutions/organizations to do Training Programme on online platform. The budget and other conditions of the Online Training Programme would be as under:-

S.No.	<u>Item of Expenditure</u>	Total Expenditure
1.	Honorarium for 4 Resource Persons @ Rs.3000/- per Resource Person	Rs.12,000
2.	Stipend @ Rs.500/- for 50 participants	Rs.25,000
3.	Misc. & Contingencies inclusive of Recording/ Photography, internet charges etc.	Rs.13,000
	Total grant to be accorded by NHRC	Rs.50,000

- 2. The above grants will be provided subject to the conditions that
 - i) All payments by the Institutions/Organizations to the Resource Persons and Participants of the Human Rights Training Programme will be made by ECS only, and, a proof of which would be provided by the Institutions/Organizations to the Commission at the time of submission of Utilization Certificate/ Settlement.
 - ii) The above grant is for One Day Training Programme only.
 - iii) This above Online Training Programme will be applicable in the Pandemic period declared by the Government or in any unforeseen exigency, for which prior approval of the Commission would be required.
 - iv) The institution/organization shall provide the link to the person designated by the Commission to attend the programme from NHRC side well in advance.
 - v) Since in Online Training Programme the Institutions/Organizations would utilize their own network system thus contribution of Institutions/Organizations towards Human Rights Training Programme has not been placed.
 - vi) This online Training Programme shall also be applicable to such Institutions/Organizations who could not conduct the Training Programme on Human Rights in Covid 19 pandemic situation but part payment has been realized to them during the year 2019-20 and onwards.

All other conditions of the Training Guidelines of the Commission will remain same.

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